

**Central Administrative Tribunal
Principal Bench**

RA No.265/2016 in OA No.4242/2013

New Delhi, this the 30th day of November, 2016

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. K N Shrivastava, Member (A)**

Ms. Arti Narang, D/o Shri B M Narang
R/o Flat No.822 Bahawalpur CGHS Ltd.
Plot No.1 Sector 4, Dwarka
New Delhi-110075.Applicant

(By Advocate: Shri N K Singh for Mrs. Avnish Alhawat)

Versus

1. The Secretary, Govt. of NCT of Delhi
Old Secretariat, Delhi.
2. The Director, Directorate of Education
Govt. of NCT of Delhi, Old Secretariat, Delhi.
3. Mrs. Asha Ahuja, The Principal
Sarvodaya Vidyalaya (ID1515004)
East Punjabi Bagh
New Delhi-110077.Respondents

(By Advocate: None)

ORDER (ORAL)

Justice Permod Kohli, Chairman :-

Order dated 14.09.2016 passed in OA No.4242/2013 sought to be reviewed in this RA already stands implemented. This Review Application is, thus, rendered infructuous. Dismissed along with all connected MAs.

**(K N Shrivastava)
Member(A)**

**(Justice Permod Kohli)
Chairman**

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